


Allahabad Bench

CP No. (IB) 99/ALD/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.07.2019

NAME OF THE COMPANY: Kesho Packaging Pvt Ltd V/s Fryo Foods Pvt Ltd

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	SHIREESH KUMAR DWIVEDI-	Advocate	Petitioner OK.	
2.				

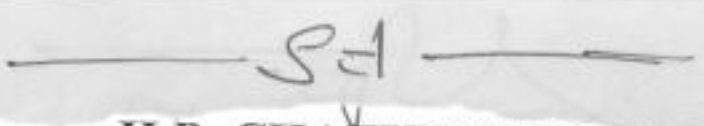
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Sh. Shireesh Kumar Dwivedi, Advocate for the Operational Creditor present. Sh. Ashok Kumar Pandey, Advocate for the Corporate Debtor is present. He files Vakalatnama on behalf of the Corporate Debtor Company, the same is taken on record.

Learned counsel for the Corporate Debtor Company seeks time to file reply. Hence, the same is granted for filing reply by serving an advance copy to the Operational Creditor.

List the matter on 9th August, 2019.

Dated: 01.07.2019


H.P. CHATURVEDI
MEMBER (J)